accessed on Central Adoption Resource Agency's website www.adoptionindia.nic.in. CARINGS envisages expeditious and smooth adoption and transparency through online monitoring of adoption and post adoption process. It also provides online registration and status tracking for parents and facility to view and accept the prospective adoptive child online.

CARINGS contains, *inter alia*, (i) details of recognized adoption agencies, (ii) database of parents waiting to adopt, (iii) database of children available for adoption with detailed information relating to their health, education, development milestones, etc. This enables the adoption authorities/agencies to expedite matching of children with waiting parents, thereby leading to early rehabilitation of the children.

Non-sponsoring of Basketball Team to Asian Para Games

*210. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government had decided not to sponsor Indian Wheelchair Basketball Team to Asian Para Games at Guangzhou, China in December, 2010;
 - (b) if so, the reasons therefor; and
 - (c) the procedure for sponsoring various teams for Asian Para Games and Paralympics?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) and (b): No, Sir. The Parlympic Committee of India (PCI) did not submit any proposal for sending Indian Wheelchair Basketball team to participate in Para Asian Games held in Guangzhou, China in December, 2010. However, Indian Wheelchair Basketball team did not qualify for the Games as per the Minimum Qualification Standard (MQS) fixed by Asian Paralympic Committee. The Indian team had last participated in the 9th FESPIC (Far East and South Pacific Games for the Disabled) Games in 2006 where they ranked last out of total 8 teams. Thereafter the team did not participate in any International event as their performance was not satisfactory. Hence the Indian Wheelchair Basketball team could not be sent to participate in Para Asian Games, 2010.

(c) PCI is required to submit detailed proposal to the Ministry for sending teams for participation in Para Asian Games and Paralympics. Ministry's Departmental Committee considers

various aspects of the proposals including selection criteria, performance level, financial implications etc. and clears the teams for participation in these games at Government cost.

Investigations into accidents in steel plants

*211. SHRI DHIRAJ PRASAD SAHU: Will the Minister of STEEL be pleased to state:

- (a) the number and nature of accidents that took place in various steel plants in the country during each of the last three years and current year, plant-wise;
 - (b) the number of persons injured/died in these accidents during the said period;
 - (c) whether any investigation was conducted to identify the causes of such accidents;
 - (d) if so, the outcome thereof;
 - (e) the action taken against the officials found responsible for such accidents;
- (f) the amount of compensation paid to the injured/families of deceased persons in such cases; and
 - (g) the concrete steps taken/being taken to avoid recurrence of such accidents in future?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI BENI PRASAD VERMA): (a) and (b) Details of accidents which occurred in different public sector steel plants and units of the Steel Authority of India Limited (SAIL) and the Rashtriya Ispat Nigam Limited (RINL) during the requisite period are given in the Statement (See below). The number of persons injured/died in these accidents in respect of SAIL and RINL is as under:

Year	SAIL		RINL	
	Injured	Died	Injured	Died
2008	161	25	59	5
2009	121	28	57	11
2010	109	.33	46	10
2011	18	2	10	2